

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

IA NOS.8-9 and 10-11 in IN CA NOS. 1760-1761/2004

Iyasamy & Anr.

Appellant (s)

Versus

Special Tahsildhar, Land Acquisition

Respondent(s)

IA NOS. 8-9 (for impleadment)

IA NOS. 10-11 (for exemption from filing OT)

Date: 29/08/2007 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHAN

[IN CHAMBER]

For Appellant (s)

Mr. R. Gopalakrishnan, Adv.

For Respondent(s)

Mr. R. Nedumaran, Adv.

UPON hearing counsel the Court made the following

ORDER

The applications for impleadment are rejected. IA Nos. 11-12 are allowed subject to just exceptions.

(J.S. Rawat)
AR-cum-PS

(Kanwal Singh)
Court Master